(c) the details regarding experiments and performance in India?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) No, Sir

(b) and (c) Do not arise.

Purchase of Woollen Blankets for Armed Forces.

5340 SHRI RATANSINH RAJDA: Will the Minister of DE-FENCE be pleased to state:

(a) total annual purchase of Woolen Blankets (Barracks) for the Army; B.S.F. and other para military forces; the quality and quantity of wool used in these blankets and the average purchase price during 1979/80/81;

(b) quantity of blankets rejected in inspection in the years 1979/80/81 and names of suppliers whose blankets were rejected, alongwith the names of firms who didn't supply blankets in time and the period of extension given in the case of each concern, as well as details of serious malpractices being adopted by the suppliers by giving different quality samples as per specification than what is actually supplied; what steps Government are taking to strengthen the inspection system/machinery; and

(c) whether it is a fact that the Shoddy industry supplied nearly half a million blankets at short notice during Indo-Pak War on Bangladesh; is it also a fact that the manufacturers produced blanket during the blackout period and completed the supplies in order to meet the super emergent requirements; is it a fact that no orders are now being placed with Shoddy industry for 'C' type blankets under the plea that thermal properties are less in these blankets, and whether any thermal properties are stispecifications of these pulated in blankets?

THE MINISTER OF STATE IN

Written AnsWers

Corruption charges Against Nagaland Ministry

in due course.

5341. SHRI MANORANJAN BHAKTA:

SHRI CHINGWANG KONYAK:

Will the Minister of HOME AF-FAIRS be pleased to state:

(a) whether Government have received memorandum/representations about the corruption charges of Nagaland Ministry; and

(b) if so, action Government contemplate to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AF-FAIRS AND IN THE DEPART-MENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASU-BBAIAH): (a) and (b). Some complaints against the Nagaland Ministry were received and have been/are being processed according to established procedure under the Code of Conduct for Ministers and the circumstances of each case.

Interview of Candidates in Defence Ministry

5342. SHRI CHITTA BASU: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the candidates for jobs in the Defence Ministry have recently been asked in their interview form, if they had ever stayed in Kerala and West Bengal for more than one year; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE